

State Electricity Board is functioning very efficiently. But because of the coal shortage, sometimes the progress is hampered. I know that. I am trying to meet the demand.

#### Coal Company Land Acquisition Programme

\*971. SHRI JYOTIROMY BOSU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that coal company land acquisition programme is in jeopardy;

(b) if so, details thereof; and

(c) if so, action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Coal Companies have been facing difficulties in acquisition of land.

(b) Difficulties are encountered due to time taken in completing acquisition proceedings as well as in taking physical possession of lands that have been acquired due to demands for higher compensation and for provision of jobs in excess of the available vacancies.

(c) Measures for expeditious acquisition of lands are being regularly pursued with the State Government authorities.

SHRI JYOTIRMOY BOSU : I understand that 20 plus 21 i.e. about 41 new coal mining projects are being held up because of total and utter inefficiency of this Government, the Minister and the Ministry. The money allocated for for these projects would come to Rs. 793 crores. They are telling the people that they want to have an additional production of 29.5 million tonnes. And the Sixth Plan projection (1984-85) is 168 million tonnes. This is the prime moving energy source in the country.

I would like to know from the Minister, the hon. Minister. (Interruption). Why should they laugh?

सबसे पहले : भाई चारा कायम करने के लिए।

SHRI JYOTIRMOY BOSU : Why should they laugh ? My question is....

MR. SPEAKER : I will ask you a question. Why should not they ? (Interruptions)

SHRI JYOTIRMOY BOSU : It is the American way of doing things. You put a question and they will put a question in answer.

Sir, I would like to ask what expeditious measures have been taken specifically. Will he kindly tell us what specific measures have been taken so that the expeditious completion of these projects is accomplished ?

THE MINISTER OF ENERGY (SHRI A. B. A. GHANI KHAN CHAUDHURI) : Mr. Speaker, Sir, in Bengal and Bihar at the end of 1980 land acquisition proceedings for nearly 9,000 acres of land were pending and execution or construction of 15 sanctioned projects this year alone had been hampered.

MR. SPEAKER : He wants specific measures, if you have taken any.

SHRI A. B. A. GHANI KHAN CHAUDHURI : I am coming to that. Well, we are talking to the Chief Ministers and the officers are monitoring the whole thing. But as a matter of fact, I have just now signed and sent a letter to the Chief Minister of West Bengal, Mr. Jyoti Bosu. That is for land acquisition. Similarly, we are writing all the time to the Chief Ministers. I have been to Patna the other day and there we discussed these matters. I must admit that all the State Governments are sympathetic, but there are certain limitations, certain difficulties. The limitations are about taking possession of the land. The land losers come for jobs. Not only the land losers, but also the vast number of unemployed youths do not allow us to work unless we assure them work. It is not possible for coal companies to give job to everybody. So,

this is being hampered. We have brought this to the notice of the Chief Ministers and as a matter of fact, the West Bengal Chief Minister went to Asansol for solving this problem and he did tell me a few days back that he could not solve the problem though the trade union leaders were sympathetic, but it is becoming a law and order problem. Unless we resolve this, I am afraid there will always be delay in having land acquisition.

Mr. Speaker, Sir, the other problem is about land compensation. We have given money to the Chief Ministers and I have personally told them not to wait for our permission. They should give the award which they consider fair according to their assessment.

SHRI JYOTIRMOY BOSU : Sir, about the land acquisition procedures even today in spite of the fact that they are really taking the country to utter destruction and a grinding halt, they are not thinking of treating the disease. What steps has he taken to ensure that land acquisition proceedings and procedure are simplified and are made less time-consuming? (Interruptions). That can be done in the National Development Council Meeting. Now, I am asking the hon. Minister whether he would agree to write to the Chief Ministers formally and officially that they may pay compensation for land so that the small and medium peasantry can get money and buy similar size plots of similar type.

MR. SPEAKER : That is already replied.

SHRI JYOTIRMOY BOSU : Not replied. Their compensation formula is very outdated.

MR. SPEAKER: That is what he has said, whatever they think.....

SHRI JYOTIRMOY BOSU : No. I am asking, would he like to write?

MR. SPEAKER : That is what he has said.

SHRI JYOTIRMOY BOSU: Verbal things would not do. They will go back on it.

My second question is those who are working on the land, if they are displaced, the owning class and the landless peasantry, if they are displaced from the land, would you guarantee that those displaced persons will be first employed in the coal mining project that is undertaken?

SHRI A. B. A. GHANI KHAN CHAUDHURI: I have very categorically said that I have written to the Chief Minister. I met the Chief Minister. I asked them kindly to let me know who are the land losers. I am not accepting my own definition of land loser. I am asking the respective State Governments to tell me categorically whom they think to be land losers and also....

MR. SPEAKER: And giving them adequate compensation.

SHRI A. B. A. GHANI KHAN CHAUDHURI: They are being given compensation. Not only that, money is with the State Government. It is not that they have to ask for money from us. I have deposited money with the State Government. I have told them that whenever they require further sum, they may kindly tell us and we will give them money.

श्री शिव प्रसाद साहू : अध्यक्ष महोदय, हमारे मंत्री जो ने कहा है कि मैं ने बंगाल सरकार को और बिहार सरकार के मुख्य मंत्री को यह कह दिया है कि जमीन संबंधी निपटारा कर लो। इस संबंध में कालिदा एटेशन भी आया था। मैं समझता हूँ कि यह सेंट्रल गवर्नमेंट, बिहार सरकार और मुख्य मंत्री का जो चक्कर चल रहा है, उससे भूमि अधिग्रहण की प्रक्रिया में काफी बिलम्ब हो गया है। सबसे बड़ी बात यह है कि 95 प्रतिशत लोग ऐसे हैं, जिनके पास तीन एकड़ भी जमीन नहीं है। सब आदिवासी-हरिजन जंगलों में रहने वाले लोग हैं। वे सब

बेदखल हो जाते हैं, जमीन मिलती नहीं है, कुछ रुपया मिलता होगा। तो इस प्रकार स्थिति बड़ी भयंकर है, वे लोग कहां जायें कोई जगह नहीं है। इसलिए मैं मंत्री जी से यह जानना चाहूंगा कि सबसे पहले जो दिस्थापित हो रहे हैं, घर बार से लुट रहे हैं, जिसका जीवन लुट रहा है, उनके लिए सरकार क्या सोच रही है? मैं यह कहना चाहता हूँ कि जब तक समस्या दूर नहीं करेंगे, तब तक भूमि अधिग्रहण की समस्या दिन प्रति दिन जटिल होती जाएगी।

MR. SPEAKER: He has already replied to that.

SHRI A. B. A. GHANI KHAN CHAUDHURI: We have expressed our concern for the Harijans, for the backwards, for tribals and asked the State Governments to treat it on priority basis.

प्रो० अजित कुमार मेहता : अध्यक्ष महोदय, मैं मंत्री महोदय से यह जानना चाहता हूँ कि भू-अजित करने के समय में जब यह जमीन सरकार के दत्त-विभाग को होती है, तो उसकी कीमत बहुत अधिक लगाई जाती है, लेकिन जब यह जमीन किसानों और खास कर...

अध्यक्ष महोदय : यह सवाल तो हो गया है।

प्रो० अजित कुमार मेहता : जब आदिवासियों को होती है तो कीमत कम लगाई जाती है।

अध्यक्ष महोदय : सबके लिए बराबर कर दिया है। पूरा पैसा मिलना चाहिए यह कह दिया है। उनको मार्केट प्राइस देंगे।

SHRI JYOTIRMOY BOSU: How do they ascertain the market price? What is the basis?

प्रो० अजित कुमार मेहता : होता यह है कि लोगों को आदत है कि असली कीमत का टेल-डीड नहीं बनवाते हैं, कम कीमत की टेल-डीड बनवाते हैं। इसका नतीजा यह होता है कि सरकार के सामने जमीन की कीमत कम दिखलाते हैं।

#### Method to cut fuel consumption

\*972. SHRI CHINTAMANI JENA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the Petroleum Conservation Research Association has evolved a 'unique' driver training method to cut fuel consumption; and

(b) if so, the details regarding its method as well as other methods in which Government propose to educate people in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). A statement giving the requisite information is placed on the Table of the Sabha.

#### Statement

(a) and (b). In a new Driver Training method for reducing diesel consumption, devised by the Petroleum Conservation Research Association (PCRA), an organisation under the administrative control of this Ministry, driver is able to see the level of fuel consumption of the vehicle on a sight glass fitted on a calibrated fuel tank from which the fuel is supplied to the engine. He is thus able to compare the effects of the good and bad driving practices in relation to fuel consumption.

Besides the programme to train the drivers inorganised fleets through driver training clinics, the PCRA has also a project to set up model depots in selected State Transport Undertakings where the impact of good driving and maintenance practices would